CALL-LETTER

No.4303/ S & A Cell /2024

Bilaspur, Dated: 11/03/2024

To,

Shri Anil Prabhat Minj,
I Civil Judge Class I & C.J.M.,
Dhamtari,
[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2022 under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 scheduled to be held on 14th March, 2024 is rescheduled on 21st March, 2024.

Therefore, you are required to remain present on 21st March, 2024 at 4:00 P.M. sharp at the High Court of Chhattisgarh, Bodri, Bilaspur.

If you are not interviewed on the scheduled date you will be interviewed on the next following day, hence, you are required to come with preparation to stay for 2 days.

CALL- LETTER

No.4303/ S & A Cell /2024

Bilaspur, Dated: 11/03/2024

To,

Shri Deepak Kumar Koshley, I Civil Judge Class I & C.J.M., Raigarh, [C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2022 under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 scheduled to be held on 14th March, 2024 is rescheduled on 21st March, 2024.

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CALL- LETTER

No.4303/ S & A Cell /2024

Bilaspur, Dated: 11/03/2024

To,

Shri Bhupendra Kumar Vasnikar, I Civil Judge Class I & C.J.M., Kanker, [C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2022 under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 scheduled to be held on 14th March, 2024 is rescheduled on 21st March, 2024.

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CALL- LETTER

No.4303/ S & A Cell /2024

Bilaspur, Dated: 11/03/2024

To,

Shri Damarudhar Chouhan, I Civil Judge Class I & C.J.M., Jashpur, [C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2022 under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 scheduled to be held on 14th March, 2024 is rescheduled on 21st March, 2024.

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CALL- LETTER

No.4303/ S & A Cell /2024

Bilaspur, Dated: 11/03/2024

To,

Shri Mahesh Kumar Raj,
Secretary, District Legal Services Authority,
Jashpur,
[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2022 under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 scheduled to be held on 14th March, 2024 is rescheduled on 21st March, 2024.

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CALL-LETTER

No.4303/ S & A Cell /2024

Bilaspur, Dated: 11/03/2024

To,

Shri Manish Kumar Dubey, I Civil Judge Class I & C.J.M., Bilaspur, [C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2022 under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 scheduled to be held on 14th March, 2024 is rescheduled on 21st March, 2024.

Therefore, you are required to remain present on **21st March, 2024 at 4:00 P.M.** sharp at the High Court of Chhattisgarh, Bodri, Bilaspur.

If you are not interviewed on the scheduled date you will be interviewed on the next following day, hence, you are required to come with preparation to stay for 2 days.

CALL-LETTER

No.4303/ S & A Cell /2024

Bilaspur, Dated: 11/03/2024

To,

Smt. Chhaya Singh,
I Civil Judge Class I & C.J.M.,
Gariaband,
[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2022 under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 scheduled to be held on **15th March**, **2024** is rescheduled on **22nd March**, **2024**.

Therefore, you are required to remain present on 22nd March, 2024 at 4:00 P.M. sharp at the High Court of Chhattisgarh, Bodri, Bilaspur.

If you are not interviewed on the scheduled date you will be interviewed on the next following day, hence, you are required to come with preparation to stay for 2 days.

> (Sudhir Kumar) Registrar General

> > 05

CALL-LETTER

No.4303/ S & A Cell /2024

Bilaspur, Dated: 11/03/2024

To,

Shri Balram Kumar Dewangan, I Civil Judge Class I & C.J.M., Mungeli, [C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2022 under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 scheduled to be held on **15th March**, **2024** is rescheduled on **22nd March**, **2024**.

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CALL- LETTER

No.4303/ S & A Cell /2024

Bilaspur, Dated: 11/03/2024

To,

Ku. Chitralekha Sonwani, I Civil Judge Class I & C.J.M., Mahasamund, [C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2022 under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 scheduled to be held on **15th March**, **2024** is rescheduled on **22nd March**, **2024**.

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Bodri, Bilaspur.

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CALL- LETTER

No.4303/ S & A Cell /2024

Bilaspur, Dated: 11/03/2024

To,

Shri Mohan Singh Korram,
I Civil Judge Class I & C.J.M.,
Baikunthpur,
[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2022 under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 scheduled to be held on **15th March**, **2024** is rescheduled on **22nd March**, **2024**.

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CALL-LETTER

No.4303/ S & A Cell /2024

Bilaspur, Dated: 11/03/2024

To,

Shri Ajay Kumar Xaxa,
I Civil Judge Class I & C.J.M.,
Balodabazar,
[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2022 under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 scheduled to be held on **15th March**, **2024** is rescheduled on **22nd March**, **2024**.

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CALL- LETTER

No.4303/ S & A Cell /2024

Bilaspur, Dated: 11/03/2024

To,

Shri Digvijay Singh,
I Civil Judge Class I & C.J.M. and Judge, Virtual Court
Raipur,

[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) 2022 under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 scheduled to be held on **15th March**, **2024** is rescheduled on **22nd March**, **2024**.

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